

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/2561/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri S.N. Sarma,  
District and Sessions Judge,  
Bongaigaon, Assam.

Dated Guwahati the 29<sup>th</sup> July, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/2498 dtd 27.07.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for one day on 31.07.2020 along with station leave permission from the morning of 31.07.2020 till the morning of 03.08.2020, subject to adherence to Lockdown protocols. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-84/2003/2562/A, dated 29-7-2020

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Raga